

1981 में उत्तर-पूर्वी क्षेत्र में कोहिमा, इम्फाल, अग्रतला, जोरहाट, एजल तथा इटानगर में छः नए केन्द्र खोले गए थे ।

Setting up of Office of the Regional Provident Fund Commissioner at Faridabad (Haryana)

5035. SHRI NITIYANANDA MISRA : Will the Minister of LABOUR be pleased to state :

(a) whether the Central Board of Trustees Employees Provident Fund recommended separate full fledged Regional Provident Fund Office for Haryana in place of Sub-Regional Office, Faridabad;

(b) whether it is a fact that the recommendations are pending with Government for approval; and

(c) if so, the reasons therefor and how long will Government take to approve the recommendations ?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI DHARM-AVIR) : (a) Yes.

(b) and (c) The matter is under active consideration of the Government. Decision is expected to be taken soon.

Complaints against excesses of Police authorities by Fair Price Shops Association, Trinagar, Delhi.

5037. SHRI RESHMA MOTIRAM BHOYE :

SHRI EBRAHIM SULAIMAN SAIT:

SHRI SUBHASH YADAV :

SHRI RAJESH KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Government have received complaints from the Fair Price Shops Association, Trinagar, Delhi against the Police authorities of the area (Lawrance Road and Trinagar);

(b) if so, what are their complaints;

(c) whether some Members of Parliament have also written to him letters in this regard;

(d) whether Government have inquired into the matter; and

(e) if so, the action taken by Government in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) : (a) to (c) : Complaints have been received from two MPs and others alleging that the Fair Price Shops owners are being harassed by the Police. According to their complaints, the Police demand money otherwise they are implicated in false cases under the Essential Commodities Act.

(d) and (e) An inquiry has been conducted by the Vigilance Branch of Delhi Police. Two Assistant Sub-Inspectors and one Constable, involved in registering a doubtful case, were placed under suspension and disciplinary proceedings ordered against them. The SHO of Police Station, Lawrance Road, was also issued a Show-cause notice for lack of supervision and the Assistant Commissioner of Police was advised to tighten supervision over the subordinate staff.

Unwillingness of Public Sector Undertakings in Seeking Cooperation of Local Industrial Relation

5038. SHRI D. M. PUTTE GOWDA :
SHRI H.N. NANJE GOWDA :

Will the Minister of LABOUR be pleased to state :

(a) whether several State Governments have complained to the Centre against the unwillingness of its Public Sector Undertakings to seek the cooperation of the local industrial relation Machinery set up in Maintaining industrial harmony;

(b) if so, full details thereof;

(c) whether the Chief Ministers of States have brought this to the notice of his Ministry also; and